

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1762  
TO BE ANSWERED ON 16.12.2025**

**Status of Ayush wellness centres in the country**

**1762 # Dr. Sandeep Kumar Pathak:**

Will the Minister of *Ayush* be pleased to state:

- (a) the current status of Ayush wellness centres established across the country for the promotion and propagation of traditional systems of medicine, the details thereof;
- (b) whether it is a fact that the shortage of trained Ayush doctors in several States has affected the availability of quality healthcare services to the public and the reasons therefor;
- (c) whether the Ministry has any such program outline under which new colleges, training centers and necessary infrastructure can be developed, if so, the details thereof; and
- (d) the criteria on the basis of which the monitoring of these wellness centers is conducted from time to time, the details thereof?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH  
(SHRI PRATAPRAO JADHAV)**

(a) Public Health being State subject, establishment of Ayush wellness centres across the country for the promotion and propagation of traditional systems of medicine comes under purview of respective State/UT Governments. However, under Centrally Sponsored Scheme of National Ayush Mission (NAM), Ministry of Ayush has approved 12500 Ayushman Arogya Mandir (Ayush) [AAM(Ayush)] erstwhile known as Ayush Health and Wellness Centres by upgrading existing Ayush Dispensaries/Sub Health Centres as per the proposals received through State Annual Action Plans (SAAPs) from States/UTs for providing holistic healthcare to the community through different Ayush interventions. The State/UT-wise status of approved AAM (Ayush) is furnished at **Annexure**.

(b) As Public Health is a State subject, the primary responsibility to ensure availability of trained Ayush doctors and healthcare services to the public lies with respective State/UT Government. However, under NAM, the components for setting up of upto 50/30/10 bedded integrated Ayush Hospitals, upgradation of exclusive standalone Ayush Hospitals and Ayush Public Health Programmes inter-alia are having provision for contractual deployment of Ayush doctors. State/UT Governments may avail financial assistance by submitting suitable proposals through SAAPs as per NAM guidelines. Further, under Central Sector Scheme of

Ayurgyan, there is provision of financial assistance for Capacity Building & Continuing Medical Education (CME) in Ayush for conducting training program for Ayush personnel.

(c) Under NAM, there is provision of financial assistance for establishment new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector and Infrastructural development of existing Ayush Under-Graduate colleges & existing Ayush Post-Graduate colleges. The State/UT Governments may avail financial assistance by submitting suitable proposals through SAAPs as per NAM guidelines.

(d) There are third party review and also NABH assessment besides visit by the Central team in different States/UTs to review the implementation progress of different activities/services being provided by established AAM (Ayush) which were approved with an objective to establish a holistic wellness model based on Ayush principles and practices focusing on preventive, promotive, curative, rehabilitative healthcare by establishing integration with existing public healthcare system to provide informed choice to the needy public by making Ayush services available in a team based approach.

**Annexure****State/UT-wise status of approved (AAM) (Ayush)**

<b>Sl. No.</b>	<b>Name of States/UTs</b>	<b>Approved AAM (Ayush)</b>	<b>Functional AAM (Ayush)</b>
1	Andaman & Nicobar Island	6	6
2	Andhra Pradesh	126	126
3	Arunachal Pradesh	89	89
4	Assam	500	500
5	Bihar	294	294
6	Chandigarh	12	12
7	Chhattisgarh	400	400
8	Delhi	0	0
9	Dadra Nagar Haveli and Daman Diu	1	1
10	Goa	100	100
11	Gujarat	365	365
12	Haryana	538	538
13	Himachal Pradesh	761	761
14	Jammu & Kashmir	523	523
15	Jharkhand	745	745
16	Karnataka	376	376
17	Kerala	700	700
18	Ladakh	0	0
19	Lakshadweep	7	7
20	Madhya Pradesh	800	800
21	Maharashtra	390	390
22	Manipur	15	15
23	Meghalaya	24	24
24	Mizoram	41	41
25	Nagaland	49	49
26	Odisha	422	422
27	Puducherry	4	4
28	Punjab	158	158
29	Rajasthan	2019	2019
30	Sikkim	18	18
31	Tamil Nadu	650	650
32	Telangana	421	421
33	Tripura	72	72
34	Uttar Pradesh	1034	1034
35	Uttarakhand	300	300
36	West Bengal	540	540
<b>Total</b>		<b>12500</b>	<b>12500</b>

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